

Central Information Commission

Minutes of the meeting of the Commission held on 19.2.2008.

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- C. Prof. M. M. Ansari, Information Commissioner
- D. Dr. O.P. Kejariwal, Information Commissioner
- E. JS (S), JS (TK) DS (PP), US (DCS), US (G S) assisted the Commission.

Commission was apprised of the compliance of the minutes of the meeting dated 12.02.2008

Para 6 *Secretary, CIC, will write to all State Information Commissions about CIC's proposal for 4 zonal/regional conferences concluding with a national conference at New Delhi. Secretary, CIC may further invite their "Expression of Interest" in respect of their willingness to host each of the proposed conferences. The EOI may elucidate the venue, facilities offered and a brief outline as to how the conference will be organised.*

A letter inviting the EOI for organizing the Zonal Conference from the State Information Commissions has been sent by the Secretary, CIC on 15.02.2008.

Para 3 *The Commission directed that the meetings with various public authorities of GNCT, Delhi with a view to assess the systemic changes brought about by them while implementing the RTI Act may be arranged. A series of similar meetings with various PSUs may also be organised.*

Para 4 *The Commission directed that a space on the website of the Commission may be created where the citizens may upload their feedback about the RTI Act.*

Primary level discussion with NIC for creating a web page on the website of the CIC has been scheduled for 20.02.2008.

Commission discussed the observations made by Shri Vijendra Singh of Janakpuri Society, Meerut. Commission agreed that the payment Rs.10/- as RTI fee by the citizens and its remittance by Public Authorities is becoming cost ineffective. Commission discussed for an alternative mode of RTI fee whose use will be easier for both the citizens for payment and Public Authorities for remittance. Recommendation to this effect will be sent to the Government.

(Proposed action: Registry)

The Commission agreed that the proposed "wings for Accountability & Transparency Study" would be a completely autonomous body with the Central Information Commission. The Commission did not find possibility of its being established in the IIPA premises feasible.